

Annexure-4**Name of the corporate debtor: Paramount Minerals And Chemicals Limited; Date of commencement of CIRP: 25.03.2025; List of creditors as on: 26.11.2025****List of operational creditors (Government dues)**

(Amount in ₹)

Sr. no.	Name of Creditors	Details of claim received		Details of Claim Admitted					Amount of Contingent Claim	Amount of Mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of Receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
1	Employees State Insurance Corporation	08.04.2025	222,387.00	49,016.00	Statutory dues	-	-	No	-	-	173,371.00	-	
2	Commissioner of Customs	11.06.2025	154,486,737.00	154,486,737.00	Statutory dues	-	-	No	-	-	-	-	The Claim is Provisionally Admitted
3	Office of the, Deputy Commissioner of State Tax	01.08.2025	167,097,092.00	167,097,092.00	Statutory dues	-	-	No	-	-	-	-	
4	Employees Provident Fund Organisation	20.11.2025	179,334.00	179,334.00	Statutory dues			No				-	The Claim is Provisionally Admitted
	Total		321,985,550.00	321,812,179.00	-	-	-	-	-	-	173,371.00	-	-